



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 01/2025/EZ

In The Matter of:
Sarbani Brahma

... APPLICANT



VERSUS

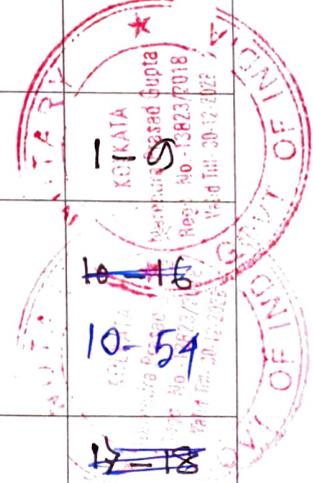
State of West Bengal & Ors.

... RESPONDENT(S)

FACT FINDING REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 04, DISTRICT MAGISTRATE & COLLECTOR,
HOWRAH.

INDEX

SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Fact Finding Report in The Form of Affidavit		1-9
2.	Photocopy of the Inspection Report of the Fact Finding Committee along with coloured photographs are collectively annexed herewith	'R-1'	10-16 10-54
3.	Photocopy of Server Copy of the	'R-2'	17-18



Solemn Order dated 09.01.2025 passed in WPA (P) 453 of 2024, by Hon'ble High Court, at Calcutta is annexed herewith		55-56
---	--	-------

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534





BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 01/2025/EZ



In The Matter of:

Sarbani Brahma

... APPLICANT

VERSUS

State of West Bengal & Ors.

... RESPONDENT(S)

FACT FINDING REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 04, DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

I, Deepap Priya, D/o Sri I. Palraj , by faith- Hindu, by occupation-service, presently posted as District Magistrate & Collector, Howrah, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, do hereby solemnly affirm and declare as follows:-

1. That, I am working as District Magistrate & Collector, Howrah district, having my office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, and

30 JUN 2025



I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this fact finding report in the form of affidavit.

2. That this report of the Fact Finding Committee in the form of affidavit is filed in compliance to the Solemn Order dated 08.01.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That the present original application has been filed interalia seeking removal of rubbish, solid waste materials and industrial effluents from the pond situate at R.S. Dag No.973/L.R. Dag No.953, R.S. Khatian No.1153, L.R. Khatian Nos. 495, 10022 and 14368-14387, District - Howrah, Block - Domjur, Mouza - Bankra, Pin - 711403. The said pollution is stated to be caused to the pond in question by the Respondent Nos.12 to 24. It is alleged that the Private Respondent Nos.12 to 24 are unlawfully discharging industrial effluents, toxic substances and hot wastewater from the workshops of M/s Meraj Industries and Ashrafi Copper and Alloys Cent Cast located at R.S. Dag No.954, Mouza - Bankra. It is also alleged that the said Respondents made illegal constructions/pucca structure constructions on the side parts of the pond in question.
4. That the Hon'ble Tribunal in paragraph 09 of the Solemn Order dated 08.01.2025 (hereinafter referred to as the said Solemn Order) has been pleased to constitute a Fact Finding Committee comprising of the following members:-
 - (i) District Magistrate & Collector, Howrah or his representative not below the rank of Additional District Magistrate (ADM).

- (ii) Senior Scientist, West Bengal Pollution Control Board,

That in paragraphs 10 and 11 of the said Solemn Order the Hon'ble Tribunal has been pleased also to interalia direct the Committee to visit the site in question and submit a Fact Finding Report with regard to the allegations as stated in the original application and the District Magistrate Howrah shall be the Nodal office for all logistic purposes and for filing the Fact Finding Report on affidavit.

5. That in pursuance to the Solemn Order dated 08.01.2025, passed by the Hon'ble Tribunal, accordingly Committee has been constituted comprising of the following members:

- (i) Sri Azar Zia, ADM (LR) & D. L. & L. R. O, Howrah
(ii) Smt. Jayati Mitra, Assistant Environmental Engineer, WBPCB, Howrah Regional Office, West Bengal Pollution Control Board.

The following officials were also present to facilitate the inspection:

- (a) Mr. Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.
(b) Mr. Nirod Baran Sarkar, Joint Block Development Officer, Domjur. Development Block.
(c) Shri Babulal Kanraar, Revenue Officer, Office of the BL & LRO, Domjur Block.
(d) Shri Swapan Kumar Mondal, Revenue Officer, Office of the BL & LRO, Domjur Block.
(e) Shri Tapas Kumar Pramanick, Secretary, Bankra-II, Gram Panchayet.
(f) Shri Badrul Haque, Executive Assistant, Bankra-II, Gram Panchayet,





6. The Committee inspected the site in question on 01.02.2025 at 12 noon and made the following observations.

- i. The said plot is located in a predominantly residential neighborhood surrounded by houses, shops, and few small-scale industrial units. The said plot is butted and bounded by a gated brickwall.
- ii. The report submitted by the BL& LRO, Domjur Block reveals that as per official records the classification of the land in LR Plot No. 953 corresponding to erstwhile RS Plot No.973 is Pond (Pukur) (Copy enclosed and marked as **R-1**).
- iii. The said pond, situated within the plot, was covered with aquatic weeds and vegetation growth, it seemed to be partially filled up with debris. It is evident from the satellite images from Google Earth that partial filling of the pond and encroachment of shops around the pond has taken place over the last few years (images attached as **R-2**).
- iv. The said workshops namely, M/s. Meraj Industries, M/s. Ashrafi Copper and M/s. Alloys Cent Cast could not be traced in and around the said plot. However, it appears that the land under RS plot no 974 corresponding to LR Plot no. 954 adjacent to the pond area corresponding to RS Plot 973 is recorded in the name of the co-owners of these industrial units namely, Md. Karim Ansari, Md. Matin Ansari, Md. Mahfuz Ansari, Md. Sahim Ansari, Md. Rahim Ansari (plot information in respect of LR plot no. 954 is annexed as **R-3**).

- v. In the adjacent RS Plot 974, there was a marble shop attached with a metal scrap yard on the eastern end of the plot adjacent to the pond area, a storage shed, a kitchen (allegedly catering to M/s Albela Biryani), a small laundry wash unit (classified under dyeing & bleaching unit as per WBPCB) (M/s. Arif Wash) and a plastic goods moulding unit (M/s. Moti Bag Centre) within the premises. However, no discharge of industrial effluent or domestic sewage into the pond was observed during inspection. As observed, the discharges were draining into the adjacent Panchayat drain not connected with the pond area.
- vi. There were a few shops along the boundary wall of the premises on the eastern and southern periphery abutting and encroaching upon the pond area, as clearly visible in the satellite images obtained through Google Earth. As informed verbally by the landowners, some of these were let-out to the respondents 17 to 21, while some were shut down or vacant.
- vii. Therefore, it is suggested that necessary direction may be issued to the landowner for immediate restoration of the said pond including the demolition of shops along the periphery on the eastern and southern periphery to the extent of encroachment on the pond area in RS Plot no 973.

Photographs taken during the course of inspection are annexed herewith.

Photocopy of the Inspection Report of the Fact-Finding Committee along with coloured photographs are collectively annexed herewith and marked with the letter 'R-1'.

7. That it is pertinent to mention at this juncture that the applicant has filed a writ petition before the Hon'ble High Court, at Calcutta being WPA (P) 453 of 2024 (Sarbani Brahma Versus The Secretary, Panchayat and Rural Development & Ors.) and the same has been dismissed vide Solemn Order dated 09.01.2025, by the Hon'ble Court just on the next date this original application has been admitted and moreover in the said writ petition has been filed between the same parties and on the self same cause of action.

Photocopy of Server Copy of the Solemn Order dated 09.01.2025 passed in WPA (P) 453 of 2024, by Hon'ble High Court, at Calcutta is annexed herewith and marked with the letter 'R-2'.

8. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Sibojyoti Chakrabarti
Advocate
30.06.2025
For The State of West Bengal

Deponet
Deponent

District Magistrate
&
Collector, Howrah

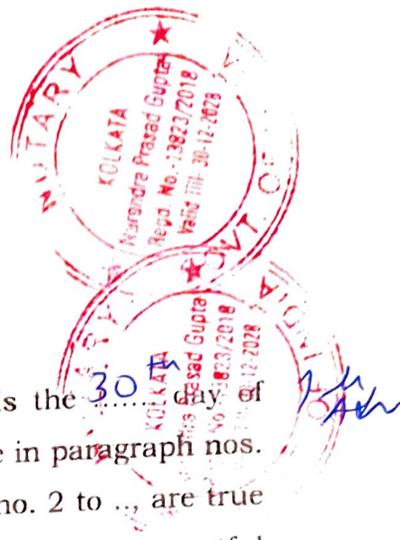
L.T.I.(s)/Signatures(s) of the
Executors attested by me on identification

Narendra Prasad Gupta
NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No - 12923/2018, Govt. India

7
NARENDRA PRASAD GUPTA
NOTARY
GOVERNMENT OF INDIA
REGD. NO. 12923/2018
ADVOCATE, HIGH COURT CALCUTTA
8, Old Post Office Street (Ground Floor)
Opp. F-Gate (High Court)
Mob.-8910576674
9333135090

30 JUN 2025





VERIFICATION

Verified at Kolkata by the deponent above named on this the 30th day of June, 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to ... are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti
Advocate 30.06.2025 -
For The State of West Bengal

Anuradha Prasad Gupta
Deponent
District Magistrate
&
Collector, Howrah

- X - Answer - R-1



Report of the Committee constituted by Hon'ble National Green Tribunal, Eastern Zone Bench vide Order dated 08.01.2025 in connection with OA No. 01/2025/EZ in the matter between Sarbani Brahma vs State of West Bengal & Ors.

In compliance with the Hon'ble National Green Tribunal, Eastern Zone Bench Order dated 08.01.2025, an inspection of the site was conducted on 01.02.2025 at 12.00 noon by the committee constituted by the Hon'ble NGT comprising of the following members:

1. Shri Azar Zia, Additional District Magistrate, ADM (LR & LA & DL & LRO), Howrah.
2. Smt. Jayati Mitra, Assistant Environmental Engineer, WBPCB, Howrah Regional Office, West Bengal Pollution Control Board.

The following officials were also present to facilitate the inspection:

1. Mr. Partha Pratim Sadhukhan, Officer-in-Charge, Environment Section, District Administration, Howrah.
2. Mr. Nirod Baran Sarkar, Joint Block Development Officer, Domjur Development Block.
3. Shri Babulal Kanraar, Revenue Officer, Office of the BL&LRO, Domjur Block.
4. Shri Swapan Kumar Mondal, Revenue Officer, Office of the BL&LRO, Domjur Block.
5. Shri Tapas Kumar Pramanick, Secretary, Bankra-II Gram Panchayet.
6. Shri Badrul Haque, Executive Assistant, Bankra-II Gram Panchayet,

During inspection, the following observations were made -

1. The said plot is located in a predominantly residential neighbourhood surrounded by houses, shops, and few small-scale industrial units. The said plot is butted and bounded by a gated brick wall.

- X -

2. The report submitted by the BL& LRO, Domjur Block reveals that as per official records the classification of the land in LR Plot No. 953 corresponding to erstwhile RS Plot No.973 is Pond (Pukur) (Copy enclosed and marked as **R-1**)
3. The said pond, situated within the plot, was covered with aquatic weeds and vegetation growth, it seemed to be partially filled up with debris. It is evident from the satellite images from Google Earth that partial filling of the pond and encroachment of shops around the pond has taken place over the last few years (images attached as **R-2**).
4. The said workshops namely, M/s. Meraj Industries, M/s. Ashrafi Copper and M/s. Alloys Cent Cast could not be traced in and around the said plot. However, it appears that the land under RS plot no 974 corresponding to LR Plot no. 954 adjacent to the pond area corresponding to RS Plot 973 is recorded in the name of the co-owners of these industrial units namely, Md. Karim Ansari, Md. Matin Ansari, Md. Mahfuz Ansari, Md. Sahim Ansari, Md. Rahim Ansari (plot information in respect of LR plot no. 954 is annexed as **R-3**)
5. In the adjacent RS Plot 974, there was a marble shop attached with a metal scrap yard on the eastern end of the plot adjacent to the pond area, a storage shed, a kitchen (allegedly catering to M/s Albela Biryani), a small laundry wash unit (classified under dyeing & bleaching unit as per WBPCB) (M/s. Arif Wash) and a plastic goods moulding unit (M/s. Moti Bag Centre) within the premises. However, no discharge of industrial effluent or domestic sewage into the pond was observed during inspection. As observed, the discharges were draining into the adjacent Panchayat drain not connected with the pond area.
6. There were a few shops along the boundary wall of the premises on the eastern and southern periphery abutting and encroaching upon the pond area, as clearly visible in the satellite images obtained through Google Earth. As informed verbally by the landowners, some of these were let-out to the respondents 17 to 21, while some were shut down or vacant.

- ~~12~~ -

7. Therefore, it is suggested that necessary direction may be issued to the landowner for immediate restoration of the said pond including the demolition of shops along the periphery on the eastern and southern periphery to the extent of encroachment on the pond area in RS Plot no 973.

The photographs taken during inspection are annexed herewith.

Jayati Mitra

.....
Asst. Environmental Engineer,
Howrah Regional Office, WBPCB

.....
Additional District Magistrate (LR) &
District Land & Land Reforms Officer
Howrah

- ~~VS~~ -

Glimpses of the inspection by the Committee Members in connection with OA No.
01/2025/EZ

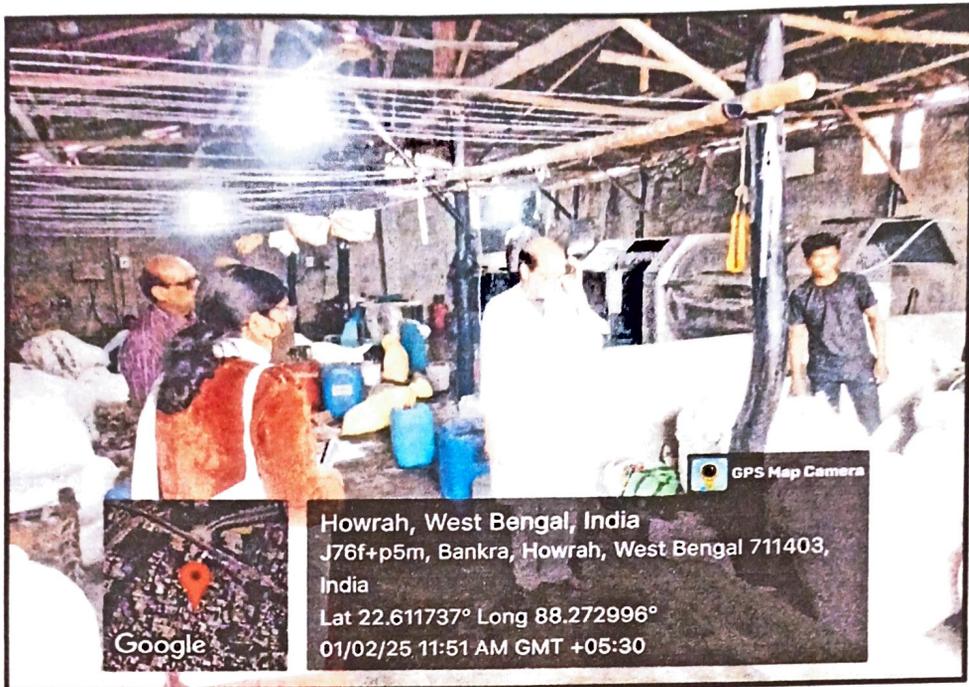


Physical view of the present status LR Plot No. 953 classified as 'Pond'



Kitchen of M/s Albela Biryani on adjacent LR Plot No 954

- X -



M/s Arif Wash on adjacent LR Plot No 954



M/s. Moti Bag Centre on adjacent LR Plot No 954

- 15 -



Shops on periphery of LR Plot 953



Storage Shed on adjacent LR Plot No 954



Discussion with locals about the land character and ownership of the shops

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের কার্যালয়
-মাগুরা জেলা-



জেলা- হাওড়া
রকম- ডোমসজুত [০৫০১০৫৫]
মৌজা- বাঁকড়া
জে.এন.নং- ০০১ খানা- ডোমসজুত
মাগুরা নং- ১৫৬
শ্রেণী- পুকুর
ভূমির পরিমাণ (১)- ০.১১০০
সাবেক মাগুরা নং- ১৭৩

বিত্তিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (১)	স্বামীর/স্বামীর বিবরণ	নথিকা
১৪৩৭৩	পুকুর	০.০১৬৭	০.০০৪০	মোমরত জাহান স্বামী-মহ. আলি মাং-নিজ	
১৪৩৭৪	পুকুর	০.০১৬৭	০.০০৪০	নুসরত সাকি স্বামী-মহ. সাকি মাং-নিজ	
১৪৩৭৫	পুকুর	০.০১৬৭	০.০০৪০	সাবনা আনসারি পিতা-মহ. হাকিম আনসারি মাং-নিজ	
১৪৩৭৬	পুকুর	০.০১৬৭	০.০০৪০	সিরফাত জাহান স্বামী-মোমরত জাহান মাং-নিজ	
১৪৩৭৭	পুকুর	০.০১৬৭	০.০০৪০	নিখাত জাহান পিতা-মহ. হাকিম মাং-নিজ	
১৪৩৭৮	পুকুর	০.০১৬৭	০.০০৬৭	মহ. করিম আনসারি পিতা-মহ. হাকিম মাং-নিজ	
১৪৩৭৯	পুকুর	০.০১৬৭	০.০০৬৭	মহ. মতিন আনসারি পিতা-হাকিম মাং-নিজ	



Authenticated
2023
06/04/23
Block Land & Land Reforms Officer
Dumyur, Howrah



পশ্চিমবঙ্গ সরকার
সমন্বিত ভূমি ও কৃষি মন্ত্রকের আধিকারিকের কার্য
-নথীর তথ্য-



জেলা- বাগুড়া	ব্লক- চৌমুড়া	[০২০১০৫৫]
মোজা- বাঁকড়া	জে.এল.নং- ০২৫	খানা- চৌমুড়া
দাগ নং- ১২৫	শ্রেণী- পুকুর	ভূমির পরিমাণ(এ)- ০.০১০০
সমন্বিত দাগ নং- ১৭৫		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বামীর/স্বামীর বিবরণ	মতব্য
১৪০৮০	পুকুর	০.০১০০	০.০১০০	মহ. মহম্মদ আলমারি পিতা-মহ. হাকিম মা-মিত	
১৪০৮১	পুকুর	০.০১০০	০.০১০০	মহ. হামিম আলমারি পিতা-মহ. হাকিম মা-মিত	
১৪০৮২	পুকুর	০.০১০০	০.০১০০	মহ. হামিম আলমারি পিতা-মহ. হাকিম মা-মিত	
১৪০৮৩	পুকুর	০.০১০০	০.০১০০	মোমতাজ জাহান স্বামী-মহ. আলি মা-মিত	
১৪০৮৪	পুকুর	০.০১০০	০.০১০০	নূসরাত শাহি স্বামী-মহ. শাহি মা-মিত	
১৪০৮৫	পুকুর	০.০১০০	০.০১০০	মাসনা আলমারি পিতা-মহ. হাকিম মা-মিত	
১৪০৮৬	পুকুর	০.০১০০	০.০১০০	কিররুজ জাহান স্বামী-পারভাত জাহান মা-মিত	

Authenticated
06/11/15

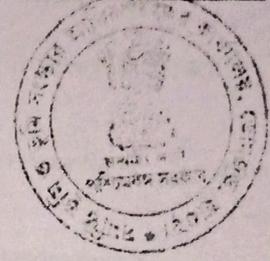
Block Land & Land Reforms Officer
Dumrai Howrah

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংক্রান্ত আধিকারিকের করণ
-দাখলা তথ্য-

জেলা- হাওড়া	ব্লক- চৌমাঙ্গুড়া	[00050000]
মৌজা- ধাকড়া	জে.এল.নং- ০৫৫	খানা- চৌমাঙ্গুড়া
দাস নং- ১৫৫	শ্রেণী- পুর	ভূমির পরিমাণ(এ)- ০.১১০০
সাবেক দাস নং- ১৭০		

খতিয়ান নং	শ্রেণী	আয়	আয় পরিমাণ (১)	স্বামত্বের/স্বত্বাধারীর বিবরণ	মতন
১৪৫০৭	পুর	০.০১০৭	০.০০৩৩	নিখাত জাহান শিতা-সহ. হাকিম মা-নিজু	
		১.০০০০	০.১১		



Authenticated
06/04/23
Block Land & Land Reforms Officer
Durgam, Howrah

2*



The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

(0501055)

District -Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

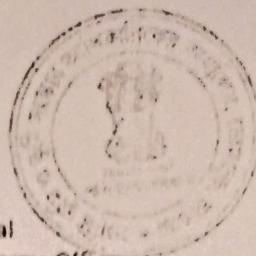
Block- Domjur
JL No-055
Classification-Pond

Thana-Domjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
495	pond	0.2500	0.0500	Abdul Quddus Ansari Father-Md. Abbas Add-nija	
10022	pond	0.2500	0.0500	Buland Javed Father-Andul Kudus Add-472/9, GT Road, Shivpur	
14368	pond	0.0333	0.0080	Md Karim Ansari Father-Md.Hakim Add-Nija	
14369	pond	0.0333	0.0080	Md.Matin Ansari Father-Md.Hakim Add-Nija	
14370	pond	0.0333	0.0080	Md.Mahfuj Ansari Father-Md.Hakim Add-Nija	
14371	pond	0.0333	0.0080	Md.Sahim Ansari Father-Md.Hakim Add-Nija	
14372	pond	0.0333	0.0080	Md.Rahim Ansari Father-Md.Hakim Add-Nija	

For Office Use Only

22



The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

(0501055)

District-Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

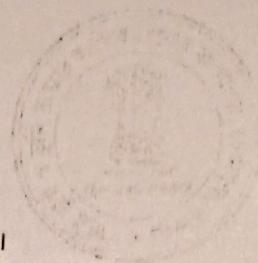
Block- Domjur
JL No-055
Classification-Pond

Thana-Domjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
14373	pond	0.0167	0.0040	Mosarat Jahan Husband-Md.Ali Add-nija	
14374	pond	0.0167	0.0040	Nusrat Safi Husband-Md.Safi Add-Nija	
14375	pond	0.0167	0.0040	Salma Asrafi Father-Md.Hakim Ansari Add-Nija	
14376	pond	0.0167	0.0040	Irfat Jahan Husband-Parvej Ahmed Add-Nija	
14377	pond	0.0167	0.0040	Nikhat Jahan Father-Md.Hakim Add-Nija	
14378	pond	0.0333	0.0067	Md.Karim Ansari Father-Md.Hakim Add Nija	
14379	pond	0.0333	0.0067	Md Matin Ansari Father-Md.Hakim Add Nija	

For Office Use Only

M. Karim Ansari
Block Land & Land Reforms Officer
Domjur, Howrah

The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

(0501055)

District -Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

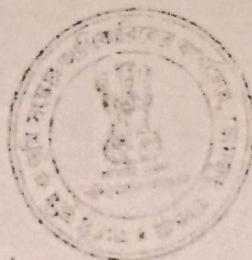
Block- Domjur
IL No-055
Classification-Pond

Thana-Domjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Ralyat/Lessee Name	Remarks
14380	pond	0.0333	0.0067	Md.Mahfuj Ansari Father-Md.Hakim Add-nija	
14381	pond	0.0333	0.0067	Sahim Ansari Father-Md.Hakim Add-Nija	
14382	pond	0.0333	0.0067	Rahim Ansari Father-Md.Hakim Add-Nija	
14383	pond	0.0167	0.0033	Mosarat Jahan Husband-Md.Ali Add-Nija	
14384	pond	0.0167	0.0033	Nusrat Safi Husband-Md.Safi Add-Nija	
14385	pond	0.0167	0.0033	Salma Asrafi Father-Md.Hakim Add-Nija	
14386	pond	0.0167	0.0033	Irfat Jahan Husband-Parvej Ahmed Add Nija	

For Office Use Only

Md. Mahfuj Ansari
08/10/15
Block Land & Land Reforms Officer
Domjur, Howrah

24
X

The Government of West Bengal
The Office of the Block Land and Land Reforms Officer
-Plot Information-

[0501055]

District -Howrah
Mouza-Bankra
Plot No-953
Sabek Plot No-973

Block-Damjur
JL No-055
Classification-Pond

Thana Damjur
Total Area(Acre)-0.21

Khatian No	Classification	Share	Area(Acre)	Raiyat/Lessee Name	Remarks
14387	pond	0.0167	0.0033	Nikhat Jahan Father-Md.Hakim Add-nija	
		1.0000	0.21		

For Office Use Only

Handwritten signature
Block Land & Land Reforms Officer
Damjur Howrah

25

दिना २०/१२/२०
खाना (S) २०२०

खेती का विवरण
कृ. प्र. नं. २०

खेती का नाम

समावेश नाम व स्थान	आगत विवरण अनुसूची	आय	प्रति		
			वर्ग	प्रति	दिनांक
१	२	३	४	५	६
श्री. सुनील कुमार (सहकारी) श्री. सुनील कुमार श्री. सुनील कुमार	२०,००० २,२७		५०	५०	५०

ATTESTED
[Signature]
Revenue Officer
Date: 10/02/20



विवरण

भाग नं.	अधिकार क्षेत्र	आगत विवरण	आगत विवरण		आय	प्रति			
			वर्ग	प्रति		वर्ग	प्रति	वर्ग	प्रति
२४			५०	५०		५०	५०	५०	५०
११४	१०२	श्री. सुनील कुमार (सहकारी) श्री. सुनील कुमार	५०	५०	५०	५०	५०	५०	५०

[Signature]
10.02.20

for Block 20 and 21 and Revenue Officer
District Muzaffarpur

बोर्ड का नाम

अधिकार क्षेत्र का विवरण

१०

X/C

জিলা: [Blank] থানা: [Blank]		খোলা নং: [Blank] মো. নং: [Blank]		ক্রমিক নং: [Blank]			
মালিকের নাম ও ঠিকানা		মালিকের স্থানীয় অনুসন্ধান		তারিখ		পত্র	
১		২		৩		পত্র ৪ ৫ ৬	
[Handwritten Name and Address]		[Handwritten Address]		[Blank]		[Blank]	
							
নাম নং	জমির প্রাপ্তি	মালিকের মোট পরিমাণ	মালিকের মোট পরিমাণ		মালিকের মোট মোট মোট মোট মোট মোট মোট		
			৩৫	৩৫	৩৫	৩৫	৩৫
১	১	১	১	১	১	১	১
<p style="text-align: center;"> <i>200/12/12/12</i> <i>20/12/12</i> </p> <p style="text-align: center;"> <i>Authentic</i> <i>[Signature]</i> <i>10-02-12</i> <i>for Block Land & Land Returns Off-cc</i> <i>District Magistrate</i> </p>							
মোট মোট		জমির মোট পরিমাণ					

Handwritten notes on the left margin.

Handwritten notes and signatures in the middle of the form.

Official stamp and signature block at the bottom of the form.



Form 1

दिनांक: _____ पंचायत: _____		क्षेत्र: _____ गाव: _____		तालुका: _____ जिल्हा: _____	
स्थान: _____ विवरण: _____		मालक: _____ पत्ता: _____		मालकी क्रमांक: _____ क्षेत्र: _____	
क्रमांक	विवरण (अथवा मालकी क्रमांक)	पत्रांक	मालक		वर्ग
			नाव	पत्ता	
1
2
3
4
5
6
7
8
9
10
11
12
13
14
15
16
17
18
19
20
21
22
23
24
25
26
27
28
29
30
31
32
33
34
35
36
37
38
39
40
41
42
43
44
45
46
47
48
49
50

Binding Space

Authenticated

Handwritten signature or name.

for Block Land & Land Reforms Officer
Dombivli, Maharashtra

Form-1

21

District-Howrah		Mouza- Bankra		T.L. No. 55		Khatian No. 1153	
Thana Doojpur		Pargana		Revenue Survey No. 1154		Touzi No. 3989 Hooghly	
Superficial Rights			Payable of Rights			U/S - date from - - - - to - - - -	
Khatian no. (Ma Bata)	Description and Occupier (shortly)	Share of each other	Rent	Ces		Remarks	Rent
				Road	Educational		
1152 A	Sahyer Rahman Darg	I. (5000)	2	1 Ana	1 Ana 9 Gonda		
1152 B	Year Md Darg	II. (5000)	1 II.	9 Gor Ja	1 Ana 4 Gonda		
		1 (10000)	3 I.				
ATTESTED							
SD/ G. P. Santra							
Revenue Officer							
Date- 15/12/1956							
Description and Occupier of Rights		Share	Description and Occupier of Rights		Share	Classification of rights and Special rules and association	
Kali Kumar Basu S/O Sudhir Chandra Basu		5 Ana 6 Gonda 2 Kora 2 Kranti (3333)	Korfa Dakhal Jattwa bisisto			Rayat according to rule no. 4 dakhil jattwa bisisto This Khatian shall remain in force under the GOVT	
Sisir Chandra Basu		5 Ana 6 Gonda 2 Kora 2 Kranti (3333)					
Sunil Chandra Basu S/O Nagendra Nath Basu		5 Ana 6 Gonda 2 Kora 2 Kranti (3334) 1 (10000)				Record U/S 58 of Chapter IV E.A. Act Sd/ S.D.G. 03/04.	
Re. Ke. 3/3/39 1080 No.						Records of rights finally framed and finally published under sub-section (1) of Section 44 of the West Bengal Estate Acquisition Act 1953 (West Bengal Act 1 of 1954)	
U/S Note or Change (Ma Mokordama no. And Sun)						Seal Revisional Settlement Howrah Hooghly India	

Authenticated

Santra
10.02.25

*For Block Land & Land Reforms Officer
Howrah*



Khatian no. 1153		Rights of self occupied Land					
Plot no.	Land Classification	Remarks	Total area of Plot		Share of Rayat under the Plot	Area of Land of Rayat Under the Plot	
			Acre	Satak		Acre	Satak
973	Pukur				1(16 ana)		21
774	Bagan				1(16 ana)		47
781	Bagan	Bhag Dong; Abdul Rejak S/O Ahachuddin Sakim- Nij 1357 Son hoite			1(16 ana)		39
974	Bagan				1(16 ana)		34
Total area of Self Occupied Land						1	41
Khatian no. (Mar bata) of rent recipient of subsidiary rights			List of different khatian of subsidiary rights				
Total area of Subsidiary rights Total Area						1	41

Arif Hussain

10.02.25

for Block Land & Land Reforms Officer
Domjur, Howrah

3A

September 2017

Entire area of RS Plot No 973 was a pond

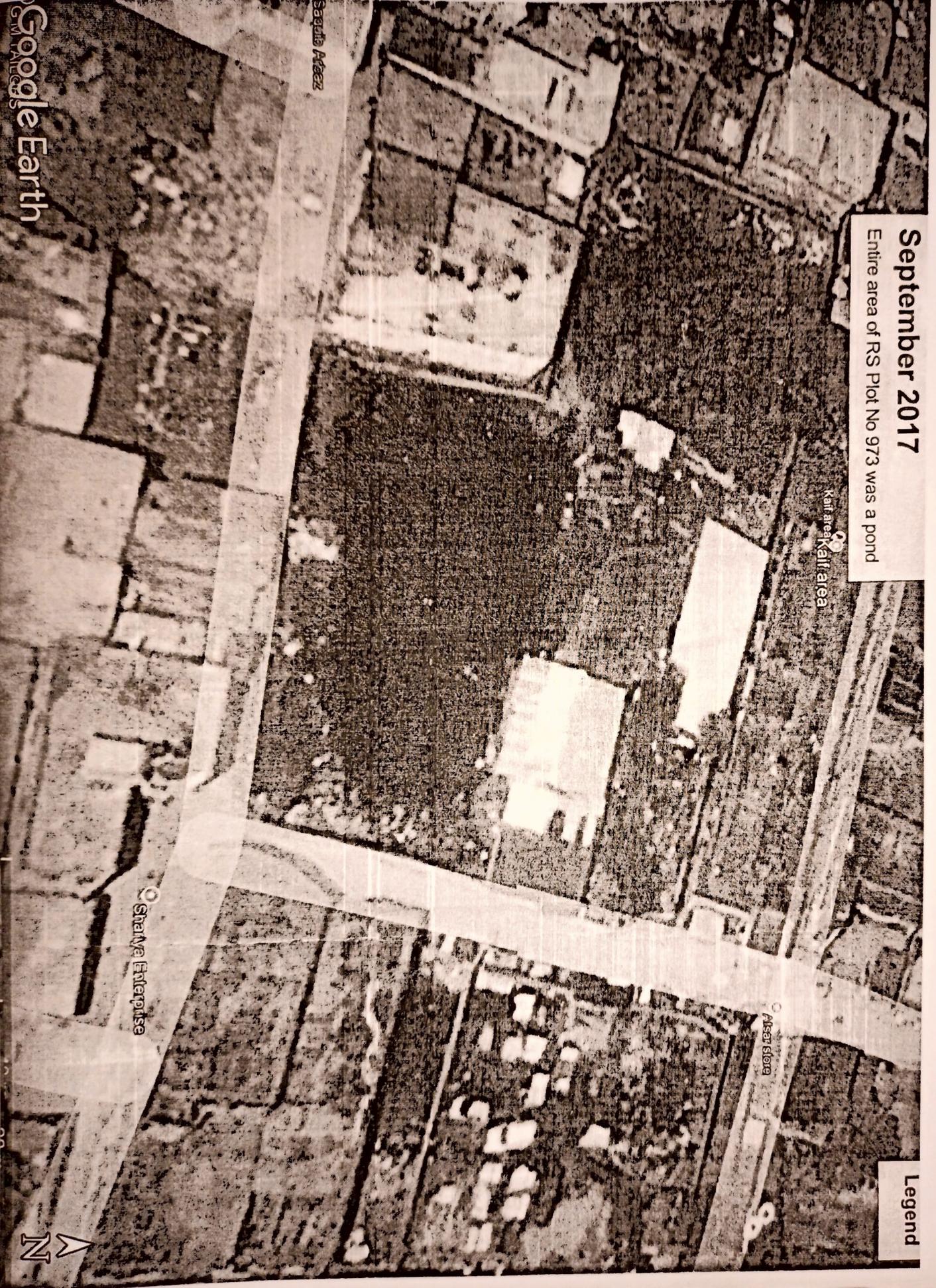
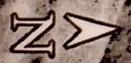
Kaifi area
Kaifi area

Alser Store

Shatya Enterprise

Sagula Azeaz

Legend



3X

March 2021
Path created through RS Plot No 97/3 for construction activities

Legend



Google Earth
SATELLITE

Shanya Enterprise

Sagita Arbaz

Kali area
Kali area

Rear store



20 m

36

April 2023

Filling up of major portion of RS Plot No 973 with debris and wild vegetation

Kairatah Kalf area

Asar slog

Saquitte Ateaz

Shariya Enterprise

Legend

Google Earth



37

May 2024

Latest available satellite image of RS Plot No 973 with partial pond visibility

Kaif area
Kaif area

Asar store

Shariya Enterprise

Google Earth

Legend



38

R-3 353

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-মাগের তথ্য-



জেলা- হাওড়া	ব্লক- ডোমজুড়	[৩১০১৩৫৫]
মৌজা- বাঁকড়া	জে.এল.নং- ০৫৫	খানা- ডোমজুড়
দাগ নং- ৯০৪	শ্রেণী- বাগান	ভূমির পরিমাণ (এ)- ০.০৪০০
সংকেত দাগ নং- ৯১৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বায়ত্ত্বের/লেখীর বিবরণ	নম্বর
৩৪৫১	বাগান/কারখা না	০.২০০০	০.০৫০০	নাসিম বাণু স্বামী-আব্দুল বুদ্ধুস মাং-নিজ	
৯২৮২	বাগান/কারখা না	০.০৪০০	০.০১০০	মহফুজ আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
৯৫৮০	বাগান/কারখা না	০.০৪০০	০.০১০০	মহম্মদ শাহিম আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	
৯৫৮৪	বাগান/কারখা না	০.০৪০০	০.০১০০	মহম্মদ মতিন আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	
৯৫৮৫	বাগান/কারখা না	০.০৪০০	০.০১০০	মহম্মদ করিম আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	
৯৫৮৬	বাগান/কারখা না	০.০৪০০	০.০১০০	মহঃরহিম আনসারী পিতা-আব্দুল হাকিম মাং-নিজ	



For Officer Use Only

Authentic
[Signature]
12.02.23

Page 1 of 3

১২/০২/২০২৩ ১:০০ PM

Block Land & Land Reforms Officer
Domjur, Howrah

পশ্চিমবঙ্গ সরকার

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দপ্তর তথ্য-



জেলা- হাওড়া
 ব্লক- ডোমজুড়
 মৌজা- বারিড়া
 জে.এফ.নং- ০৫৫
 নাগ নং- ৯৫৪
 শ্রেণী- বাগান
 খামাং- ডোমজুড়
 জমির পরিমাণ(এ)- ০.০৪০০
 মোটক দাগ নং- ৯৫৪

[০২০১০০০]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বয়ংক্রিয়/স্বয়ংক্রিয় বিবরণ	মন্তব্য
১০০৭১	বাগান/বাস্ত	০.২০০০	০.০৬০০	অর্জুমেস্ট জাহিদ পিতা-আব্দুল কুদ্দুস সাং-৪৭২/৭, জি.টি.রোড (দ.), শিবপুর.	
১৪৩৬৮	বাগান/কারখা না	০.০২৬৭	০.০০৯৪	মহ. করিম আনসারি পিতা-মহ. হাকিম সাং-নিজ	৪(৪) ধারা প্রযোজ্য
১৪৩৬৯	বাগান/কারখা না	০.০২৬৭	০.০০৯০	মহ. নতিন আনসারি পিতা-মহ. হাকিম সাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭০	বাগান/কারখা না	০.০২৬৮	০.০০৯৪	মহ. মহফুজ আনসারি পিতা-মহ. হাকিম সাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭১	বাগান/কারখা না	০.০২৬৭	০.০০৯০	মহ. শাহিম আনসারি পিতা মহ. হাকিম সাং-নিজ	৪(গ) ধারা প্রযোজ্য
					৪(গ) ধারা প্রযোজ্য



For Office Use Only

Authenticated
 [Signature]
 12.02.25

Page ২ of ৬

১২/০২/২০২৫ ১২:০০ PM

Block Land & Land Reforms Officer
 Domjur, Howrah

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- হাওড়া
মৌজা- বাকিড়া
দাগ নং- ৯৫৪
সাবেক দাগ নং- ৯৭৪

ব্লক- ডোমজুড়
জে.এস.নং- ০৫৫
শ্রেণী- বাগান

থানা- ডোমজুড়
জমির পরিমাণ(এ)- ০.৩৪০০

খতিয়ান নং শ্রেণী অংশ অংশ পরিমাণ(এ) রায়তেন/শেখীর বিবরণ মন্তব্য

১৪৩৭২ বাগান/কারখানা
না ০.০২৬৭ ০.৩০৯৩ মহ. রহিম আনসারি
পিতা- মহ. হাকিম
সাং- নিজ

৪(গ) ধারা প্রযোজ্য

১৪৩৭৩ বাগান/কারখানা
না ০.০১৩২ ০.০০৪৬ মোসারত জাহান
স্বামী- মহ. আলি
সাং- নিজ

৪(গ) ধারা প্রযোজ্য

১৪৩৭৪ বাগান/কারখানা
না ০.০১৩৩ ০.০০৪৭ পুসরত সারি
স্বামী- মহ. সারি
সাং- নিজ

৪(গ) ধারা প্রযোজ্য

১৪৩৭৫ বাগান/কারখানা
না ০.০১৩৩ ০.০০৪৭ সালমা আসারফি
পিতা- মহ. হাকিম আনসারি
সাং- নিজ

৪(গ) ধারা প্রযোজ্য

১৪৩৭৬ বাগান/কারখানা
না ০.০১৩২ ০.০০৪৬ প্রিয়কান্ত জাহান
স্বামী- পারভেজ আহমেদ
সাং- নিজ

৪(গ) ধারা প্রযোজ্য

For Office Use Only

Authenticated
for
12.02.25

Page ৩ of ৬

১২/০২/২০:৫ ১২:০০ I M

Block Land & Land Reforms Officer
Domjur, Howrah



জেলা- হাওড়া
 ব্লক- ডোমজুড়
 মৌজা- বাঁকড়া
 জে.এল.নং- ০৫৫
 দাগ নং- ১৫৪
 প্রোগ্রাম- বাগান
 থানা- ডোমজুড়
 জমির পরিমাণ(এ)- ০.৩৪২০
 মাবেক দাগ নং- ১৭৪

খতিয়ান নং শ্রেণী অংশ অংশ পরিমাণ(এ) রায়তের/লেসীর বিবরণ মন্তব্য

১৪৩৭৭	বাগান/কারখানা না	০.০১৩৩	০.০০৫৭	নিখাত জাহান পিতা-মহ. হাকিম মাং-নিজ	
১৪৩৭৮	বাগান/কারখানা না	০.০২৬৮	০.০০৯৩	মহ. করিম আনসারি পিতা-মহ হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৭৯	বাগান/কারখানা না	০.০২৬৮	০.০০৯৩	মহ. মতিন আনসারি পিতা-হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮০	বাগান/কারখানা না	০.০২৬৮	০.০০৯৩	মহ. মহমুজ আনসারি পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য
১৪৩৮১	বাগান/কারখানা না	০.০২৬৮	০.০০৯৩	মহ. শাহিম আনসারি পিতা-মহ. হাকিম মাং-নিজ	৪(গ) ধারা প্রযোজ্য

For Office Use Only.

Authenticated
 for
 12.02.15

Page 8 of 8

১২/০২/২০১৫ ১১:০০ M

Block Land & Land Reforms Officer
 Domjur, Howrah

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

42



জেলা- হাওড়া ব্লক- ডোমজুড় [০৫০১০৫৫]
মৌজা- বাকড়া জে.এল.নং- ০৫৫ থানা- ডোমজুড়
দাগ নং- ৯৫৪ শ্রেণী- বাগান জমির পরিমাণ (এ) - ০.৩৪০০
সাবেক দাগ নং- ৯৭৪

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	নামভের/লেসীর বিবরণ	মন্তব্য
১৪৩৮২	বাগান/কারখানা না	০.০২৬৬	০.০০৯৩	মহ. রহিম আনসারি পিতা-মহ. হাকিম মাং-নিজ	৪ (গ) ধারা প্রযোজ্য
১৪৩৮৩	বাগান/কারখানা না	০.০১৩৩	০.০০৪৭	মোসারত জাহান স্বামী-মহ. আলি মাং-নিজ	৪ (গ) ধারা প্রযোজ্য
১৪৩৮৪	বাগান/কারখানা না	০.০১৩৩	০.০০৪৭	নূসরত শাফি স্বামী-মহ. শাফি মাং-নিজ	৪ (গ) ধারা প্রযোজ্য
১৪৩৮৫	বাগান/কারখানা না	০.০১৩৪	০.০০৪৭	মালমা আমারফি পিতা-মহ. হাকিম মাং-নিজ	৪ (গ) ধারা প্রযোজ্য
১৪৩৮৬	বাগান/কারখানা না	০.০১৩৪	০.০০৪৭	ঈররফত জাহান স্বামী-পারভেজ আহমেদ মাং-নিজ	৪ (গ) ধারা প্রযোজ্য



For Office Use Only

Authenticated
for
12.02.25

Page ৫ of ৬

১২/০২/২০২৫ ১২:০০ PM

for Block Land & Land Reforms Office
Domjur, Howrah



-তারিখের তথ্য-

জেলা- হাওড়া

ব্লক- ডোমজুড়

০২০১০০০

মৌজা- বাকড়া

জে.এল.নং- ০৫৫

থানা- ডোমজুড়

দাগ নং- ৯৫৪

শ্রেণী- বাগান

জমির পরিমাণ(এ)- ০.৩৪০০

মাবেক দাগ নং- ৯৭৪

খতিয়ান নং	শ্রেণী	অংশ	তংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
------------	--------	-----	---------------	---------------------	---------

১৪৩৮৭	বাগান/কারখানা না	০.০১৩৪	০.০০৪৭	নিখাত জাহান পিতা-মহ. হাকিম মাং-নিজু	
-------	---------------------	--------	--------	---	--

4(গ) ধারা প্রযোজ্য

১.০০০০	০.৩৪
--------	------

For Office Use Only.

Authenticated
for
12.02.24

Page ৬ of ৬

১২/০২/২০২৪ ১১:০৪ PM

for
Block Land & Land Reforms Officer
Domjur, Howrah

44

Government of West Bengal
Block land & land Reforms Office
Plot Information



District- Howrah Block- Domjur 0501055
Block- Domjur J.L. No. 055 Thana- Domjur
Mouza- Bankra Classification -
LR Plot No. 954 Bagan Land Area- 0.3400
RS Plot no. 974

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
3459	Bagan/Karkha na	0.2000	0.0700	Nasim Banu W/o Abdul Kuddus Address- Bankra	
9582	Bagan/Karkha na	0.0100	0.0100	Sk Sbdul Jabbar S/o Jinnat Address- Bankra	4C applicable
9583	Bagan/Karkha na	0.0100	0.0100	Md Nasim S/O Sk Ramjan Address- Bankra	
9584	Bagan/Karkha na	0.0100	0.0100	khursid Alam S/O Samsul Hoda Address- Bankra	
9585	Bagan/Karkha na	0.0200	0.0200	Md Gore S/O Md Sukur Address- Bankra	
9586	Bagan/Karkha na	0.0200	0.0200	Golam Mostafa Sardar S/O Md Ali Address- Bankra	

For Office Use Only

Page 1 of 6

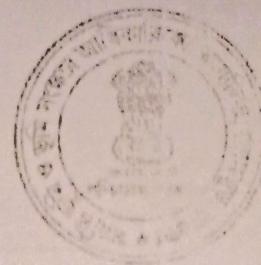
12/02/2025 12.30 p.m

Authenticated
[Signature]
12.02.25

for. Block Land & Land Reforms Office
Domjur, Howrah

~~RS~~

Government of West Bengal
Block land & land Reforms Office
Plot Information



District- Howrah Block-Domjur 0501055
Block-Domjur J.L. No. 055 Thana-Domjur
Mouza-Bankra Classification - Land Area-0.3400
LR Plot No.954 Bagan
RS Plot no. 974

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
10071	Bagan/Karkhana	0.2000	0.0600	Arjument Jahid S/O- Abdul Kuddus Address-472/9, G.T. Road Dakhin, Shibpur	4(4) applicable
14368	Bagan/Karkhana	0.0268	0.0094	Md. Karim Ansari S/o Md. Hakim Address-Bankra	4(C) applicable
14369	Bagan/Karkhana	0.0267	0.0093	Md. Matin Ansari S/o Md. Hakim Address-Bankra	4(C) applicable
14370	Bagan/Karkhana	0.0268	0.0094	Md. Mahfuj Ansari S/o Md. Hakim Address-Bankra	4(C) applicable
14371	Bagan/Karkhana	0.0267	0.0093	Md. Sahim Ansari S/o Md. Hakim Address-Bankra	4(C) applicable

For Office Use Only

Page 2 of 6

12/02/2025 12.30 p.m

Authenticated

[Signature]
12.02.25

for Block Land & Land Reforms Officer
Domjur, Howrah



Government of West Bengal
Block land & land Reforms Office
Plot Information

District- Howrah
Block Domjur
Mouza- Bankra
LR Plot No.954
RS Plot no. 974

Block-Domjur
J.L. No. 055
Classification -
Bagan

Thana Domjur
Land Area-0.3400

0501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14372	Bagan/Karkhana	0.0267	0.0093	Md. Rahim Ansari S/O- Md. Hakim Address- Bankra	4(C) applicable
14373	Bagan/Karkhana	0.0132	0.0046	Mosarat Jahan S/o Md. Ali Address-Bankra	4(C) applicable
14374	Bagan/Karkhana	0.0133	0.0047	Nusrat Safi S/o Md. Safi Address-Bankra	4(C) applicable
14375	Bagan/Karkhana	0.0133	0.0047	Salma Ashrafi S/o Md. Hakim Ansari Address- Bankra	4(C) applicable
14376	Bagan/Karkhana	0.0132	0.0046	Irfat Jahan S/o Parvej Address Bankra	4(C) applicable

For Office Use Only

Page 3 of 6

12/02/2025 12.30 p.m.

Authenticated

Beus Dal
12.02.25

for Block Land & Land Reforms Office
Domjur, Howrah

4X



**Government of West Bengal
Block land & land Reforms Office
Plot Information**

District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.954
RS Plot no. 974

Block-Domjur
J.L. No. 055
Classification -
Bagan

Thana-Domjur
Land Area-0.3400

0501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14377	Bagan/Karkhana	0.0133	0.0047	Nikhat Jahan D/O Md Hakim Address- Bankra	4(C) applicable
14378	Bagan/Karkhana	0.0268	0.0093	Md Karim Ansari S/O Md Hakim Address- Bankra	4(C) applicable
14379	Bagan/Karkhana	0.0266	0.0093	Md Matin Ansari S/o Haim Address- Bankra	4(C) applicable
14380	Bagan/Karkhana	0.0266	0.0093	Md Mahafuj Ansari S/O Hakim Address- Bankra	4(C) applicable
14381	Bagan/Karkhana	0.0266	0.0093	Md Sahim Ansari S/o Md Hakim Address- Bankra	4(C) applicable

For Office Use Only

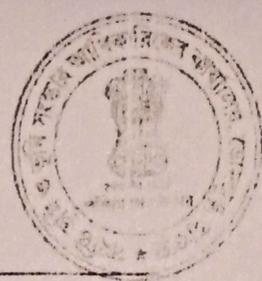
Page 4 of 6

12/02/2025 12.30 p.m

Authenticated
[Signature]
12.02.25

for
Block Land & Land Reforms Officer
Domjur, Howrah

Government of West Bengal
Block land & land Reforms Office
Plot Information



District- Howrah
Block-Domjur
Mouza-Bankra
LR Plot No.954
RS Plot no. 974

Block-Domjur
J.L. No 055
Classification -
Bagan

Thana-Domjur
Land Area-0.3400

0501055

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14382	Bagan/Karkhana	0.0266	0.0093	Md Rahim Ansari S/o Md Hakim Address- Bankra	4C applicable
14383	Bagan/Karkhana	0.0133	0.0047	Mosarat Jahan W/o Md Ali Address Bankra	4C applicable
14384	Bagan/Karkhana	0.0133	0.0047	Nusrat Safi W/O Md Safi Address Bankra	4C applicable
14385	Bagan/Karkhana	0.0134	0.0047	Salma Asrati S/O Md Hakim Address- Bankra	4C applicable
14386	Bagan/Karkhana	0.0134	0.0047	Irrafat Jahan W/Oparvez Ahamed Address- Bankra	4C applicable

For Office Use Only

Page 5 of 6

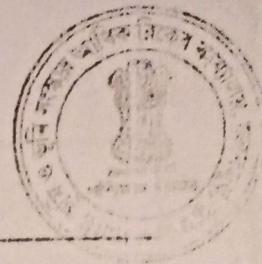
12/02/2025 12:30 p.m

Authenticated
[Signature]
12.02.25

for
Block Land & Land Reforms Office
Domjur, Howrah

~~48~~

Government of West Bengal
Block land & land Reforms Office
Plot Information



District-Howrah	Block-Domjur	0501055
Block-Domjur	J.L. No. 055	Thana Domjur
Mouza-Bankra	Classification -	Land Area-0.3400
LR Plot No.954	Bagan	
RS Plot no. 974		

Khatian NO.	Classification	Share	Area (Acre)	Rayat	Remarks
14387	Bagan/Karkhana	0.0134	0.0047	Nikhat Jahan D/o Md Hakim Address Bankra	4(4) applicable

1.0000	0.34
--------	------

For Office Use Only

Page 6 of 6

12/02/2025 12.30 p.m

Authenticated

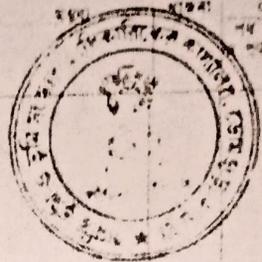
[Signature]
12.02.25

for:
Block Land & Land Reforms Office
Domjur, Howrah

50

Form 1

Name (in English)		Name (in Bengali)		Date of Birth		Date of Issue	
Address (in English)		Address (in Bengali)		Occupation		Signature	
Father's Name		Mother's Name		Spouse's Name		Date of Marriage	
Education (in English)		Education (in Bengali)		Languages		Religion	
Other Information		Other Information		Other Information		Other Information	
Signature of Applicant		Signature of Officer		Signature of Officer		Signature of Officer	
Date of Issue		Date of Issue		Date of Issue		Date of Issue	



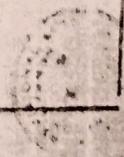
Binding Space

Handwritten: Authenticated
Signature: [Signature]
Date: 31/01/12

স্বাক্ষরিত এবং সত্যতা
 প্রমাণিত

Handwritten: S. P. [Signature]

Printed text at the bottom right of the form, likely a legal notice or disclaimer.



5X

খতিয়ার নং		খাস খবর বা তথ্যের তালিকা		খতিয়ার		খতিয়ার মালিক	
খতিয়ার নং	খতিয়ার বর্নন	খতিয়ার	খতিয়ার মালিক		খতিয়ার মালিকের নাম	খতিয়ার মালিকের ঠিকানা	
			পিতা	পুত্র		গ্রাম	জিলা
778	খতিয়ার						
779	খতিয়ার	খতিয়ার মালিকের নাম					
780	খতিয়ার	খতিয়ার মালিকের নাম					
(3)	খতিয়ার						
Force	খতিয়ার						
							
নিম্ন খতিয়ার মালিকের মোট পরিমাণ							
খতিয়ার মালিকের নাম (মাতা বাট)		খতিয়ার মালিকের ঠিকানা					
খতিয়ার মালিকের মোট পরিমাণ							
মোট মোট							

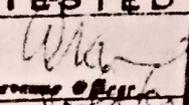
Authenticated
[Signature]
 31/01/25

Blank Lane & Lang Paper
 Design: 1000

01/01/25

53

২২৫৭
১৯৭৩/৭৪

জিলা ২: ৩৮		মোজা ৩১৭৩১		খতিয়ান নং ৪) ৫					
খানা ৫১১৬৬		ডে. এল. নং ৫২							
ব্যয়ের নাম ও ঠিকানা		স্বত্বের বিশেষ অনুসঙ্গা		বাকসব		সেস			
						পথ	পত্র	শিকা	
১		২		৩		৪ক	৫খ	৬গ	
(১) ক্রমিক ক্রমিক (২) নং (৩) নং (৪) নং (৫) নং		২০,০০০							
		২৫৩				ATTESTED  Revenue Officer Date: 20/11/73			
 বিবরণ									
দাগ নং	জমির শ্রেণী	বিবরণ	দাগের মোট পরিমাণ		দাগের মধ্যে অট স্বত্বের অংশ	স্বত্বের অংশের জমির পরিমাণ			
			এ:	শ:		এ:	শ:	হেক্টর	এগর
৫	৬	৭	৮ক	৮খ	৯	১০ক	১০খ	১০গ	১০ঘ
১৯৭৪	৭৫২	১৯৭৩/৭৪(৪)নং ৫১১৬৬			৪৭ ০২৫৫				৫২
মোট দাগ		জমির মোট পরিমাণ							

১৯৭৪
৭৭৪

59

District-Howrah		Mouza Bankra			Khatian No.495				
Thana Domjur		J.L No. 55							
Name and Address of Rayat		Special Context of Rights	Revenue	Cess					
				Roads	Purta	Education			
1	2	3	4A	4B	4C				
Abdul Kuddus S/O Md Abbas Sakim- Nij		10000 Rayat							
ATTESTED									
S/d- Illegible									
Revenue Officer 20/08/88									
Description of Land									
Plot No.	Classification of Land	Remarks	Total Area of Plot		Share of Rayat Under the Plot	Area of Land Of Rayat Under the Plot			
			Acre	Satak		Acre	Satak	Hectar	Ekar
5	6	7	8A	8B	9	10A	10B	10C	10D
Hal 953	Pukur	4(4)c Applicable		21	2500		05		
752	Bagan/Bastu		47		556		02		
Total Plot			Total Area of Land				07		

Authenticated
 10.12.88
 Land & Land Reforms Officer
 Howrah

~~14~~~~5/5~~

Anoop

R-2

09.01.2025
Item No.6
PG/KS
Ct. No.1

W.P.A.(P) 453 of 2024

**Sarbani Brahma
Versus
The Secretary, Panchayat and
Rural Development & ors.**

Mr. Gausul Islam
Mr. Aktaruzzamanfor the petitioner

Mr. Sandipan Banerjee
Mr. Ankit Surekha.....for the Howrah Municipal
Corporation

Mr. Sk. Md. Galib
Mr. Abu Siddique Mallik.....for the State

Ms. Manideepa (Paul) Roy.....for the respondents
16 to 20

1. This is a writ petition filed as a public interest litigation by a person, who is a resident of Kalighat alleging that there is illegal construction in a pond in R.S. Dag No. 973/L.R. Dag No. 953, R.S. Khatian No. 1153, L.R. Khatian No.-495,10022,14368-14387, District-Howrah, Block-Domjur, Mouza-Bankra by the respondent nos. 13 and 15.
2. Mr. Galib, learned Government Counsel submitted that in respect of the same property, another writ petition was filed in W.P.A. 10707 of 2020 in which direction was issued to the Pradhan to take action on the representation and as against that order, an intra-Court appeal was filed, which was dismissed by the Hon'ble Division Bench. Thereafter the said writ petitioner has filed a contempt petition in CPAN 912 of

~~18~~

2

~~XG~~

2021 and by order dated December 6, 2024 service of copies of the affidavit has been directed.

3. Since the matter is already seised of by a learned Single Bench, the question of entertaining this writ petition that too at the behest of a resident of Kalighat does not arise.
4. Accordingly, the writ petition is dismissed.
5. No costs.
6. Urgent photostat certified copy of this order, if applied for, be furnished to the parties expeditiously upon compliance of all legal formalities.

(T.S SIVAGNAM)
CHIEF JUSTICE

(HIRANMAY BHATTACHARYYA, J.)

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 52/2025/EZ



In The Matter of:

Hemanta Tah & Ors.

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 04, THE
DISTRICT MAGISTRATE & COLLECTOR,
HOWRAH

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal